

(4)

(8)

2-3-94.

Hon. Miss Usha Sen, A.M.

Hon. Mr. T.L. Verma, J.M.

None for the applicant. Rm.

Sadhna Firayana appears on behalf of the Respondents. By M.P. No. 441 of 1994, one applicant wants to withdraw the O.A. No. 458/93 as the relief sought for by him has already been granted to him. M.P. No. 441 of 1994 is allowed and the O.A. No. 458/93 is dismissed as withdrawn.

Jh  
J.M.

Ush  
A.M.